

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 338 OF 2018 &
IA NO. 1336 OF 2018

Dated: 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Lanco Amarkantak Power Limited

...Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Surabhi Pandey for R-1
Mr. Paramhans Sahani for R-2
Mr. Aashish Anand Bernard for R-3

ORDER

On the request of the Learned Counsel appeared for Appellant, list the matter for further hearing on **11.11.2019 at 2:30 PM.**

(S. D. Dubey)
Technical Member

vt/pk

(Justice Manjula Chellur)
Chairperson